

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3209
ANSWERED ON:24.04.2012
MALLICK BAYA S TOMB
Ramkishun Shri

Will the Minister of CULTURE be pleased to state:

- (a) whether the Mallick Baya's tomb in Bihar Sharif of Bihar is a protected monument;
- (b) if so, the details thereof
- (c) whether the Government/Archaeological Survey of India (ASI) proposes to declare the said tomb as a ticketed monument;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a)&(b) The tomb of Ibrahim Baya also known as Mallick Baya's tomb at Bihar Sharif, District Nalanda under the jurisdiction of the Archaeological Survey of India in Bihar is a protected monument vide Gazette Notification no. 1589E dated 27.08.1915.

(c),(d)& (e) The monument is situated on a hilltop and is visited by very few visitors. Occasionally, religious activities are also performed at the monument. As such there is no proposal so far to declare the said tomb as a ticketed monument.